Seventeenth Report (Seventeenth Lok Sabha) on 'Review of Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP)' of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals); and

(vii) Thirtieth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Twenty-second Report (Seventeenth Lok Sabha) on 'Status of COVID-19 vaccine production in India' of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals).

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT

श्रीमती रिमलाबेन बेचारभाई बारा (गुजरात): महोदय, मैं विभाग-संबंधित सामाजिक न्याय और अधिकारिता संबंधी संसदीय स्थायी समिति के "अनुसूचित जाति के बालकों और बालिकाओं के लिए बाबू जगजीवन राम छात्रावास योजना (बीजेआरसीवाई)" संबंधी छब्बीसवें प्रतिवेदन की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूं।

REPORTS OF THE COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES

श्रीमती गीता उर्फ चंद्रप्रभा (उत्तर प्रदेश)ः महोदय, मैं अन्य पिछड़े वर्गों के कल्याण संबंधी समिति के निम्नलिखित प्रतिवेदनों* की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूं:-

(i) Twelfth Report of the Committee (2021-22) on Action Taken by the Government on the Observations/Recommendations contained in its Third Report (Seventeenth Lok Sabha) on "Measures undertaken to secure representation of OBCs in employment and for their welfare in Coal India Ltd. (CIL), Northern Coalfields Limited (NCL) and South Eastern Coalfields Limited (SECL)";

^{*}These Reports were presented to Hon'ble Chairman, Rajya Sabha on 25.10.2021 and to Hon'ble Speaker on 04.10.2021 under Direction 71(A)(I) of the Directions by the Speaker, Lok Sabha. The Hon'ble Speaker was pleased to order the printing, publication and circulation of the Reports under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha.

- (ii) Thirteenth Report of the Committee (2021-22) on Action Taken by the Government on the Observations/Recommendations contained in its Fourth Report (Seventeenth Lok Sabha) on "Measures undertaken to secure representation of OBCs in employment and for their welfare in Rashtriya Chemicals & Fertilizers Limited (RCF)"; and
- (iii) Fourteenth Report of the Committee (2021-22) on Action Taken by the Government on the Observations/Recommendations contained in its Sixth Report (Seventeenth Lok Sabha) on "Measures undertaken to secure representation of OBCs in admission in Ph.D. and appointment of teachers of Delhi University pertaining to the Ministry of Education."

LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform hon. Members that a letter has been received from Dr. Manmohan Singh, Member, stating that he is unable to attend the entire current 255th Session of the Rajya Sabha, i.e. from 29th November to 23rd December, due to his illness. Does he have the permission of the House to remain absent from 29th November to 23rd December during the current Session of the Rajya Sabha?

(No hon. Member dissented)

MR. CHAIRMAN: Permission to remain absent is granted.

OBSERVATIONS BY THE CHAIR

MR. CHAIRMAN: Hon. Members, this is the fourth sitting of the first Session of this august House in the 75th year of our hard-fought Independence. The House could not transact any Business during the last three days.

The people of India gave themselves the Constitution of India that stipulated democracy as the instrument of nation-building as per the dreams of freedom fighters and the vision of makers of the sacred Constitution. The Constitution cast a huge responsibility on the legislatures and elected representatives of the people.

Since I can't go public with my anguish in any other way...(Interruptions)...

Please sit down. ...(Interruptions)... You can't dictate and disrupt the Chairman.